

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 150/16	TP182/17	Hearing	391/ 394	TMI Rollon Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL)	SIGNATURE
	RASHMI MENON	
	& PHONE NUMBER 9902771043	
	REPRESENTATION TO WHOM (PETITIONER)	Rashmi M.

1) Prema Hatti ROC [Signature]

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD requested time. None appeared for OL office. OL has not filed his report.

For filing objections to the ROC report, time granted till 08.06.2017. Counsel for petitioner has filed two sets of copies.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)